

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 93 of 2020

IN THE MATTER OF:

Dr. Rayappa Chinnuswamy

...Appellant

Versus

HNS Chits Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. S. Ravi Shankar and Ms. Meghna Mukherjee,
Advocates**

O R D E R

20.01.2020 The Appellant - Dr. Rayappa Chinnuswamy is directed to remain present on the next date to state as to how the photocopy of the impugned order signed by the Hon'ble Members has been procured.

Post the case 'for orders' on **24th January, 2020** before the 1st Bench on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/ns/sk/